

The Gauhati High Court At Guwahati

[HIGH COURT OF ASSAM: NAGALAND: MIZORAM & ARUNACHAL PRADESH]

NOTICE

It is for information to all concerned that on 01-09-2023 (Friday):-

- 1) The Division Bench-I has been re-constituted and now will comprise of Hon'ble <u>Mr. Justice Lanusungkum Jamir and Hon'ble</u>

 <u>Mrs. Justice S.P. Khaund</u> and will take up matters listed before the Division Bench of Hon'ble Mr. Justice Lanusungkum Jamir and Hon'ble Mrs. Justice Mitali Thakuria.
- 2) The matters pertaining to the <u>Division Bench-II and Special</u>

 <u>Division Bench</u> (including fixed and fresh filing) on above said date are deferred and will be notified later on. Urgent matters, if any, relating to the said Division Benches, mention may be made before the Division Bench comprising of Hon'ble Mr. Justice Lanusungkum Jamir and Hon'ble Mrs. Justice S.P. Khaund.

BY ORDER

Dated, Guwahati, the 31st August, 2023.